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OFFICE OF THE CHAIRMAN  
DISTRICT LEGAL SERVICES AUTHORITY  
UNAKOTI JUDICIAL DISTRICT: KAILASHAHAR

NO.F.14(A)(100)-DJ/U/2017/6618-44

Dated, Kailashahar,  
The 12<sup>th</sup> September, 2017

**NOTIFICATION**

In compliance with the directions given in the Judgment dated 27-07-2017 of the Hon'ble Supreme Court passed in Rajesh Sharma & Ors. Vs. State of U.P. & Anr) vide Criminal Appeal No. 1265 of 2017(arising out of SLP(Crl.) No. 2013 of 2017

AND

The Guidelines issued by the Hon'ble High Court of Tripura vide No.F.42(13)-HC/2017/16045, dated 08-09-2017, the Family Welfare Committee for the Kailashahar Sub-Division(including Kumarghat Sub-Division), Kamalpur Sub-Division(Including Ambassa Sub-Division), Longtharaivalley Sub-Division and Gandachhera Sub-Division are hereby constituted with the following members:-

**KAILASHAHAR SUB-DIVISION  
(INCLUDING KUMARGHAT SUB-DIVISION)**

1. Smti. Archana Sinha,  
Advocate, Kailashahar - Chairperson of the Committee
2. Smti. Sumitra Dhar,  
Wife of Dr. Debasish Tarafdar,  
Gobindapur, Kailashahar (Retired Teacher) – Member of the Committee
3. Shri Pannalal Dey,  
Son of late Upendra Nath Dey  
West Gobindapur, Kailashahar  
(Retired A.H.M, High School & Social Worker)- Member of the Committee

**KAMALPUR SUB-DIVISION  
(INCLUDING AMBASSA SUB-DIVISION)**

1. Shri Siddhartha Singha Choudhury,  
Advocate, Kamalpur Bar – Chairman of the Committee
2. Smti. Moumita Dhar,  
Daughter of Nirmalendu Dhar,  
Kamalpur, Dhalai (Advocate)- Member of the Committee
3. Smti.Purabi Das,  
Wife of Biplab Das,  
Kalachhari, Kamalpur (Social worker)- Member of the Committee

**LONGTHARAIVALLEY SUB-DIVISION**

1. Shri Ramen Kishore Das,  
Son of late Raj Kishore Das  
Santipally, PO-Manughat(Retired Inspector of Schools)- Chairman of the Committee
2. Shri Hari Charan Das,  
Son of late Jamini Kanti Das  
Of Chailengta, Officer para  
(Retired Govt. employee)- Member of the Committee
3. Smti. Purnima Sarkar,  
Wife of Shri Narayan Sarkar  
Of Mainama (Social worker) – Member of the Committee

**GANDACHHERA SUB-DIVISION**

1. Shri Subhendu Sarkar,  
Advocate, Gandachhera Bar – Chairman of the Committee
2. Shri Ranjit Choudhury  
Son of late Mukunda Choudhury,  
Of village 60 card, Gandachhera (Retired teacher) – Member of the Committee
3. Shri Subodh Sarkar,  
Son of late Nishibanta Sarkar,  
Village – 60 card, Gandachhera(Retired teacher) – Member of the Committee

sd/-  
(A.K. Nath)  
Chairman

District Legal Services Authority  
Unakoti Judicial District,  
KAILASHAHAR

Copy to:-

1. The Registrar General, Hon'ble High Court of Tripura, Agartala.
2. The Addl. District & Sessions Judge, Kamalpur, Unakoti Judicial District along with copy of guidelines issued by the High Court.
3. The Member-Secretary, TSLSA, Agartala.
4. The Addl. District & Sessions Judge, Kailashahar, Unakoti Judicial District along with copy of guidelines issued by the High Court.
5. The Superintendents of Police, Dhalai District, Ambassa/Unakoti District, Kailashahar along with copy of the judgment dated 27-07-2017 of the Hon'ble Supreme Court passed in Rajesh Sharma & Ors. Vs. State of U.P. & Anr) vide Criminal Appeal No. 1265 of 2017(arising out of SLP(Crl.) No. 2013 of 2017 and copy of the Guidelines issued by the Hon'ble High Court vide No.F.42(13)-HC/2017/16045, dated 08-09-2017 with a request to circulate the same to all the O/Cs and I/Os under their jurisdiction.
6. The District Secretary, DLSA, Unakoti Judicial District, Kailashahar along with copy of guidelines issued by the High Court. He is requested to maintain a Register of cases received by the Family Welfare Committee in respect of Kailashahar and Kumarghat Sub-Divisions.
7. The Chief Judicial Magistrate-cum-Civil Judge (Sr. Division), Unakoti Judicial District, Kailashahar along with copy of guidelines issued by the High Court.
8. The Civil Judge (Sr. Division) & Asstt. Sessions Judge, Kailashahar, Unakoti Judicial District along with copy of guidelines issued by the High Court.
9. The Sub-Divisional Judicial Magistrate-cum-Civil Judge(Jr. Division), Kamalpur/Gandachhera/Longtharaivalley, Unakoti Judicial District along with copy of guidelines issued by the High Court.
10. The Civil Judge(Jr. Division)-cum-Judicial Magistrate First Class, Kailashahar/Kamalpur, Unakoti Judicial District along with copy of guidelines issued by the High Court.
11. The Judicial Magistrate First Class-cum-Civil Judge (Jr. Division), Kailashahar, Unakoti Judicial District along with copy of guidelines issued by the High Court.
12. The Member-Secretary, Sub-Divisional Legal Services Committee, Kamalpur/Longtharaivalley/Gandachhera, Unakoti Judicial District along with copy of guidelines of the Hon'ble High Court. They are requested to maintain a Register of cases received by the Family Welfare Committee in respect of their jurisdiction.
13. Smti. Archana Sinha, Advocate, Kailashahar along with copy of guidelines issued by the High Court
14. Smti. Sumitra Dhar, Wife of Dr. Debasish Tarafdar, Gobindapur, Kailashahar along with copy of guidelines issued by the High Court
15. Shri Pannalal Dey, Son of late Upendra Nath Dey, West Gobindapur, Kailashahar along with copy of guidelines issued by the High Court
16. Shri Siddhartha Singha Choudhury, Advocate, Kamalpur Bar along with copy of guidelines issued by the High Court

17. Smti. Moumita Dhar, Daughter of Nirmalendu Dhar, Kamalpur, Dhalai (Advocate) along with copy of guidelines issued by the High Court
18. Smti. Purabi Das, Wife of Biplab Das, Kalachhari, Kamalpur along with copy of guidelines issued by the High Court
19. Shri Ramen Kishore Das, Son of late Raj Kishore Das, Santipally, PO-Manughat along with copy of guidelines issued by the High Court
20. Shri Hari Charan Das, Son of late Jamini Kanti Das, Of Chailengta, Officer para along with copy of guidelines issued by the High Court
21. Smti. Purnima Sarkar, Wife of Shri Narayan Sarkar, Of Mainama along with copy of guidelines issued by the High Court
22. Shri Subhendu Sarkar, Advocate, Gandachhera Bar along with copy of guidelines issued by the High Court along with copy of guidelines issued by the High Court
23. Shri Ranjit Choudhury, Son of late Mukunda Choudhury, Of village 60 card, Gandachhera along with copy of guidelines issued by the High Court
24. Shri Subodh Sarkar, Son of late Nishibanta Sarkar, Village - 60 card, Gandachhera along with copy of guidelines issued by the High Court
25. The System Officer, District & Sessions Judge's Court, Unakoti Judicial District, Kailashahar for uploading the same in the official website.

Chairman

District Legal Services Authority  
Unakoti Judicial District,  
KAILASHAHAR